

खानों में दुर्घटनाएं

5703. श्री जेनेश्वर यादव : क्या भ्रम तथा पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों में किन-किन विभिन्न खानों में दुर्घटनाएँ हुईं और इसके परिणामस्वरूप जान और माल की कितनी हानि हुई, और

(ख) उक्त दुर्घटनाओं को रोकने के लिये सरकार ने क्या उपचारात्मक कार्यवाही की या करने का विचार है ?

भ्रम तथा पुनर्वास मंत्री (श्री डी० संजीव्या) : (क) और (ख) सूचना एकत्र की जा रही है और प्राप्त होने पर सदन की मेज पर रख दी जायगी ।

Victimisation of Employees who Participated in September, 1968 strike

5704. SHRI S. M. BANERJEE: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that even after the announcement on the 2nd March, 1970 regarding condonation of break in service of those Central Government employees who participated in 19th September, 1968 strike, some junior employees were promoted in preference to senior employees who participated in the strike; and

(b) if so, the steps taken to undo this injustice?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH): (a) and (b) Yes Sir, some employees who were approved for promotion prior to 3-3-70 in preference to senior officials who participated in the strike, have been promoted. The officials, who had participated in the strike, will be considered for selection in the future by the Departmental Promotion Committee.

T. V. For Ahmedabad

5705. SHRI S. M. SOLANKI: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Government have decided to set up television Stations in all the State Capitals;

(b) whether Government are aware of the facts that in the Fourth Five Year Plan a television station will be given to Ahmedabad prior to Hyderabad and Bangalore vide his Ministry's letter dated the 10th July, 1969; and

(c) if so, the time it will take to implement it and the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): (a) No, Sir.

(b) A television station at Ahmedabad is *not* included in the Fourth Plan schemes of Ministry of Information and Broadcasting.

(c) Does not arise.

Alleged Issue of Illegal Retrenchment Notices in Palana Colliery

5706. SHRI P. L. BARUPAL: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether it is a fact that with a view to conceal the illegal aspect of the retrenchment notices served on the workers of the Palana Colliery, a corrigendum was pasted on the office Notice Board on the 24th December, 1969 and its copies were not circulated among the affected workers;

(b) whether it is a fact that even after the retrenchment of workers from the Palana Colliery, they were shown on the rolls on the 24th November, 1969;

(c) whether it is also a fact that the above corrigendum was not duly signed by a competent authority and this caused deep disappointment among the workers; and

(d) in view of the widespread famine and consequent unemployment in this region of the State how Government reconciles with the policy of retrenchment being pursued by the Palana Colliery management?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA): (a) A corrigendum was put up on the Office Notice Board